

12 hrs.

PAPERS LAID ON THE TABLE

PETROLEUM PIPELINES (ACQUISITION OF
RIGHT OF USER IN LAND) RULES

The Minister of Mines and Fuel (Shri K. D. Malaviya): I beg to lay on the Table a copy of the Petroleum Pipelines (Acquisition of Right of User in Land) Rules, 1963, published in Notification No. GSR 626, dated the 13th April, 1963, under sub-section (3) of section 17 of the Petroleum Pipelines (Acquisition of Right of User in Land) Act, 1962. [Placed in Library, See No. LT-1196/63].

CERTIFIED ACCOUNTS OF INDIAN INSTITUTE
OF TECHNOLOGY, KHARAGPUR,
ALONG WITH AUDIT REPORT THEREON

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): I beg to lay on the Table a copy of the Certified Accounts of the Indian Institute of Technology, Kharagpur, for the year 1961-62 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961. [Placed in Library. See No. LT-1197/63].

12.01 hrs.

RELEASE OF MEMBER

Mr. Speaker: I have to inform the House that I have received the following letter, dated the 20th April, 1963, from Superintendent, Central Prison, Hyderabad:

"I have the honour to inform you that Shri G. Yallamanda Reddy, Member, Lok Sabha, who was detained in this jail as a special class detenu, was released unconditionally on the 20th April, 1963, at 9.15 p.m."

12.01½ hrs.

PAPERS LAID ON THE TABLE—
contd.U.P.S.C. (EXEMPTION FROM CONSUL-
TATION) AMENDMENT REGULATIONS

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): I beg to lay on the Table a copy of the Union Public Service (Exemption from Consultation) Amendment Regulations, 1963, published in Notification No. GSR 578, dated the 6th April, 1963, under clause (5) of article 320 of the Constitution, together with an explanatory memorandum. [Placed in Library. See No. LT-1198/63.]

12.02 hrs.

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLU-
TIONS

TENTH REPORT

Shri Krishnamoorthy Rao (Shimoga): I beg to present the Twentieth Report of the Committee on Private Members' Bills and Resolutions.

12.02½ hrs.

PUBLIC ACCOUNTS COMMITTEE
TENTH REPORT

Shri Tyagi (Dehra Dun): I beg to present the Tenth Report of the Public Accounts Committee on Works Expenditure—fixing a limit for new works which should be executed only after obtaining Parliamentary approval.

12.02½ hrs.

RE: SHRI ANSAR HARVANT'S
LETTER TO FINANCE MINISTER

Mr. Speaker: Now, Shri Kamath.

Shri Hari Vishnu Kamath (Hoshangabad): May I, by your leave, seek your guidance on a matter which is in the interests of the Members of this House?